

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 240/TT/2014

Date: 14.1.2016

To

The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Truing up transmission tariff for 2009-14 tariff block and determination of tariff for 2014-19 period for combined assets i.e. Asset-I (220 kV Dimapur-Misa T L, LILO 220kV DIC Kopili-Samaguri TL and LILO 132kV D/C Mariani-Dimapur TL) and Asset-II (132 kV DIC Doyang-Dimapur T IL, 132 kV SIC-Dimapur-Imphal TIL with associated bays) for transmission system associated with Doyang HEP in North Eastern Region

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 20.1.2016:-

- a. Additional capital expenditure of ₹39.68 lakh has been claimed for 2009-14 tariff period on account of replacement of old PLCC system and payment for installation of relay and nitrogen injection fire-fighting system under CEA notification dated 20.08.2010. Similarly, for 2014-19 tariff period, additional capital expenditure of ₹58.40 lakh and ₹6.82 lakh has been claimed during the year 2014-15 & 2015-16 due to balance retention payment against works under CEA notification dated 20.8.2010 and installation of Busbar protection scheme at Dimapur. Clarify and provide justification for considering the Bus bar protection at Dimapur Sub-station under CEA notification dated 20.8.2010.
- b. Provide an undertaking duly depicting the un-discharged liabilities if any and provide details of the status of work completion and balance/retention payments claimed during 2009-14 and 2014-19 tariff period.

- c. An undertaking/certificate depicting the actual equity infused during the tariff period 2009-14 and 2014-19 is not less than 30%.

Yours faithfully,

sd/-

(V. Sreenivas)
Deputy Chief (Legal)